

Measures taken to facilitate the return of qualified Indians abroad have been given in reply to part (c) of the Lok Sabha Starred Question No. 278 answered on 2nd August, 1968.

PAK SPIES ARRESTED IN INDIA

5380. SHRI SHIVA CHANDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons suspected of spying for Pakistan who have been arrested inside India since the end of the Indo-Pak conflict; State-wise;

(b) the action taken against them and the number of cases still pending; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). A statement containing the required information in respect of eight States and nine Union Territories is laid on the Table of the House. [*Placed in Library. See No. LT-1869/68.*] Information in respect of the remaining States and the Union Territory, is being collected and will be laid on the Table of the House in due course.

FOREIGN TOURISTS

5381. SHRI SHIVA CHANDRA JHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of foreign tourists, country-wise, who came to India during April, May and June 1968; and the places in India mostly visited by them; and

(b) the foreign exchange earned therefrom during April to June, 1968 month-wise and that earned during the corresponding period during 1966 and 1967?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) A statement

showing the number of foreigners who came to India during the months of April and May 1968 is laid on the Table of the House. [*Placed in Library. See No. LT-1870/68.*] Break-down for the month of June 1968 is yet to be compiled. The places in India mainly visited by foreign tourists are Delhi, Bombay, Calcutta, Madras, Agra, Varanasi, Jaipur, Bangalore, Srinagar, Ahmedabad and Aurangabad.

(b) the foreign exchange earned is estimated on the basis of a calendar year and not monthwise or quarter-wise. The foreign exchange earned in 1966 is estimated at Rs. 22.61 crores and in 1967, Rs. 25.23 crores.

PARADEEP PORT

5382. SHRI D. AMAT:

SHRI G. C. NAIK:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that the Nehru Memorial Pillar at Paradeep Port, Orissa has been completely damaged and the Nehru bungalow and other buildings have been partly damaged by a storm recently;

(b) whether it is also a fact that the sea waves are constantly washing away the shore which is consequently progressing towards the buildings and whether in view of this fact the Orissa Government have warned the port authorities not to construct any new buildings; and

(c) if so, the steps Government have taken to protect the existing buildings and to go ahead with the expansion and improvement programme of the Port?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) The Nehru Memorial Pillar which was damaged during the monsoons last year has collapsed during this monsoon season. The Tablet was, however, removed in August last year. The Nehru bungalow or other buildings have not been damaged.

(b) No, Sir.

(c) To protect the sea shore on the north of the northern breakwater, a sea wall is being constructed and is nearing completion. This wall has arrested the progress of erosion.

THEFT OF STATUES FROM MONUMENTS

5383. SHRI C. K. BHATTACHARYYA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government's attention has been drawn to the increase of theft of statues from old monuments in different parts of the country;

(b) whether members of inter-State idol thieves have recently been arrested in Delhi;

(c) whether it is also a fact that Delhi has become the clearing house for clandestine disposal of statues;

(d) whether curio dealers in Delhi and other big cities are involved in this racket; and

(e) the steps taken by Government to stop it?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH): (a) Yes, Sir.

(b) to (d). This Ministry has no official information apart from reports in the Press.

(e) The following measures have been taken to prevent thefts from centrally protected monuments:—

- (i) The thefts are promptly reported to the local Police authorities for necessary investigations and apprehension of the culprits.
- (ii) Documentation and shifting of loose sculptures from the monuments/sites to places of safety.
- (iii) Watch and Ward staff at the monuments have been warned to be more vigilant. Such

staff has been strengthened wherever necessary and possible within the existing limitations of funds.

The Ministry of Home Affairs have also addressed the Heads of State Governments and Chief Ministers to take necessary measures to gear up the police machinery in their States, to exercise greater vigilance and strictness at points of export and places where purchase and sale of art pieces and antiquities take place.

आनन्द मार्ग

5384. श्री राम गोपाल शासवाले : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आनन्द-मार्ग के अनुयायियों ने 2 जून से "अभिनव सत्याग्रह" आरम्भ किया है और ये सत्याग्रही अनधिकृत रूप से जंगलों में जाते हैं और पेड़ गिराते हैं ;

(ख) यदि हां, तो कितने सत्याग्रही गिरफ्तार किये गये हैं ;

(ग) क्या यह भी सच है कि आनन्द मार्ग के विरुद्ध लगाये गये आरोपों के सम्बन्ध में वर्धवान डिवीजन के आयुक्त श्री आर० घोष द्वारा की जा रही जांच में आनन्द मार्ग ने सहयोग देन से इन्कार कर दिया है ;

(घ) क्या सरकार को आनन्द मार्ग की गुप्त गतिविधियों का पता लगा है ; और

(ङ) यदि हां, तो क्या सरकार सभा को इस सम्बन्ध में पूरा ब्यौरा देगी ?

गृह-कार्य मंत्रालय में उप मंत्री (श्री के० एस० रामास्वामी) : (क) से (ङ). राज्य सरकार से सूचना प्राप्त की जा रही है और सदन के सभा पटल पर रख दी जायगी।